

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE THE CHIEF JUSTICE MR.S.V.N.BHATTI
&
THE HONOURABLE MR.JUSTICE BASANT BALAJI

Wednesday, the 7th day of June 2023 / 17th Jyaishta, 1945
WP(C) NO. 15681 OF 2023

IN RE: BOAT TRAGEDY,

SUO MOTU PIL INITIATED BY THE HIGH COURT.

RESPONDENTS:

1. STATE OF KERALA, REPRESENTED BY THE CHIEF SECRETARY, GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
2. DISTRICT TOURISM PROMOTION COUNCIL, MALAPPURAM, REPRESENTED BY ITS SECRETARY, DISTRICT TOURISM PROMOTION COUNCIL, UPHILL, SH 71, MALAPPURAM- 676 505.
3. THE DISTRICT POLICE CHIEF, OFFICE OF THE DISTRICT POLIICE CHIEF, UP HILL, MALAPPURAM - 676 505.
4. THE TANUR MUNICIPALITY, REPRESENTED BY ITS SECRETARY, TANUR MUNICIPALITY, RAILWAY STATION ROAD, TANUR P.O., MALAPPURAM - 676 302.
5. THE PORT OFFICER, PORT OFFICE, CIVIL STATION WARD, ALAPPUZHA - 688 012.
6. THE SENIOR PORT CONSERVATOR, BEYPORE ROAD, NEAR POLICE STATION, BEYPORE, KERALA - 673 015.
7. THE DISTRICT COLLECTOR, COLLECTORATE, CIVIL STATION, UPHILL, MALAPPURAM- 676 505.

ADDL. R8 & R9 IMPEADED

8. MUNEERA V., AGED 30 YEARS, WIFE OF DECEASED SABARUDHEEN,
(A POLICE OFFICER DIED IN THE TANUR BOAT TRAGEDY),
MUDAYAN PIALAKKAL HOUSE, P.O. ULLANAM, PARAPPANANGADI-676 703,
MALAPPURAM DISTRICT.
9. HAMZA. U., AGED 40 YEARS, S/O.ASSAINAR, ULLATHIL,
TANALUR, MALAPPURAM – 676 307.

ADDL. R8 & R9 ARE IMPEADED AS PER ORDER DATED 12/05/2023 IN
IA.1/2023 & IA.2/2023 IN WPC NO.15681/2023 RESPECTIVELY.

ADDL. R 10 IMPEADED

10.DR.VINCENT PANIKULANGARA,ADVOCATE,HIGH COURT OF KERALA

ADDL. R10 IS IMPEADED AS PER ORDER DATED 07/06/2023 IN IA.3/2023 IN WPC

This Suo motu writ petition again coming on for admission upon perusing the petition and this court's order dated 12.05.2023 and upon hearing the arguments of SRI.V. MANU, SENIOR GOVERNMENT PLEADER & SRI.K.P. SUDHEER, Advocate for R5 & R6, SRI.V. MANU, SENIOR GOVERNMENT PLEADER for R1,R2,R3 & R7, SRI.HARISH V.MENON, Advocate for R4, , SRI.K.K. SAIDALAVI, Advocate for Addl. R8, M/S. P.A.MOHAMMED SHAH, RENOY VINCENT, SHAHIR SHOWKATH ALI, CHELSON CHEMBARATHY, MUHAMED JUNAID V. & SHILU SEBASTIAN, Advocates for Addl. R9 ,SRI. GEORGE POONTHOTTAM, SENIOR ADVOCATE and of SRI.V. SHYAM KUMAR, AMICUS CURIAE, the court passed the following:

P.T.0



S.V.N. BHATTI, C.J. & BASANT BALAJI, J.

W.P.(C) No. 15681 of 2023

Dated: 07th June 2023

ORDER

S.V.N. Bhatti, C.J.

Senior Government Pleader V. Manu requests time to file a comprehensive report of an Officer authorised by the Chief Secretary on the subject incident and the measures taken to prevent such unfortunate incidents, learnt in a hard way from the experience or cautioned by reports.

We direct the Chief Secretary to nominate a senior most Bureaucrat, under whose jurisdiction a few of the Departments do come, to assist this Court in the matter.

Call on 22.06.2023.

Handover copy to Senior Government Pleader V Manu.

Sd/-
S.V.N. BHATTI
CHIEF JUSTICE

Sd/-
BASANT BALAJI
JUDGE

jjj 07/06/2023